Annexure-7														
Name of the corporate debtor: Pushpa Builders Limited				Date of commencement of CIRP:20.09.2022						List of creditors as on:15.11.2024				
Operational creditors (Government Dues)														
Sl. No.	Name of creditor	Details of cla	Details of claim received		Details of claim admitted					Amount	Amount	Amount of claim	Amount	Remarks, if any
		Date of receipt of	Amount claimed	Amount	Nature of claim	Amount	Amount	Whether	% of	of	of any	not admitted	of claim	
		claim	[Amount in Rs.]	of claim		covered	covered		voting	continge			under	
				admitted		by	by	party?	share in	nt claim	dues,		verificat	
						security	guarant		CoC		that may		ion	
						interest	ee				be set-			
														The claim of Income Tax Department and
														Deputy Commissioner of Income Tax were
	Income Tax Officer, Ward 20(1),													rejected by the Resolution Professional because of in-appropriate claim form. The
		23/02/2023	60,10,359.00	0	Unsecured	NA	Nil	No	0.00%			60,10,359.00		same has been conveyed to the concerned
Deputy Commission of Income Tay			0	onsecureu		14II	NO						department, however no revsied claim form	
2	, Circle 19(1), New Delhi	23/02/2023	5,43,44,085.00	0	Unsecured	NA	Nil	No	0.00%			5,43,44,085.00		has bee received by the RP.
	Employees Provident Fund				onsecureu	1				-				Claim submitted by EPFO was not related to
3 Organisation 19-09-2024		108661	0	Unsecured	NA	Nil	lil No		0.00%		108661		CD.	
	TOTAL		6,04,63,105.00	-		-			-	-	-	6,04,63,105.00	-	